

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.01.2018

ORDER NO. 10 of 2018

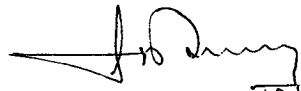
Hon'ble President is pleased to order the following sitting commencing from **22.1.2018 to 02.02.2018 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 22.01.2018 to 02.02.2018	Excise & Customs Division Bench matters
Hon'ble Shri S.S. Garg, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical)	From 22.01.2018 to 02.02.2018	Service Tax Division Bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.01.2018

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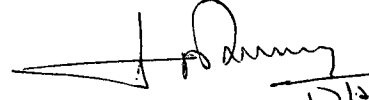
Hon'ble President is pleased to order the following sitting commencing from **05/02/2018** to **16/02/2018** or till further orders, whichever is earlier, for CESTAT, Bangalore to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President Hon'ble Sh. S. S. Garg, Member (Judicial) and Sh. V. Padmanabhan, Member (Technical)	On 05/02/2018 and subsequent dates, if required.	Larger Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Sh. V. Padmanabhan, Member (Technical)	From 05/02/2018 to 08/02/2018	Division Bench Matters
Hon'ble Sh. S.S. Garg, Member (Judicial) and Sh. V. Padmanabhan, Member (Technical)	From 09/02/2018 to 16/02/2018	Division Bench Matters
Hon'ble Sh. S. S. Garg, Member (Judicial).	From 05/02/2018 to 08/02/2018	Single Member Matters

Note:

- (1). The original benches will resume after the Larger Bench Matters are over.
- (2). Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A.Mohan Kumar)

Registrar

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